

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/3513 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Selina Begum,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 14th October, 2020.

Sub: **Civil vacation.**

Ref:- Your letter No.DJKA/3634/2020, dtd. 13.10.2020

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Civil Court vacation w.e.f. 22.10.2020 to 04.11.2020, as prayed for. The Addl. District and Sessions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

3515 **JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-310/1993/3514-1A, dated 14.10.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

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